## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 274/2018 O.A. No. 391/2018

This the 18th day of March, 2019

# HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. ARADHANA JOHRI, MEMBER (A)

Sh. Iqbal S/o Sh. Maksood Age about 27 year, (Group-D) R/o K-292, Gali No. 7, Prem Nagar-II, Kirari Suleman Nagar, Nangloi, New Delhi

.. Petitioner

(By Advocate: Sh. Manjeet Singh Reen)

#### Versus

- 1. Sh. V. Chaubey
  General Manager,
  Northern Railway,
  Baroda House.
  New Delhi
- 2. Sh. R.N. Singh
  The Divisional Railway Manager
  Northern Railway
  State Entry Road,
  New Delhi
- 3. Sh. Rajesh Kr.
  Manager,
  Punjab National Bank,
  BO: Kirari,
  Prem Nagar,
  Delhi

.. Respondents

(By advocate: Sh. Shailendra Tiwari)

## **ORDER (ORAL)**

## By Mr. V. Ajay Kumar, Member (J)

Learned counsel for the respondents today filed the compliance affidavit along with the orders passed therein after service on the Petitioner's counsel and submits that the respondents have fully complied with the orders of this Tribunal.

2. In the circumstances, and in view of the substantial compliance of the order of this Tribunal, the C.P. is closed. Notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, if he is still having any other grievance, against the orders now passed by the respondents. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR) Member (J)

/Daya/